

By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL**  
**PRADESH)**

NO.HC.VII-10/1992/232/A

From :- Smti. Kanchan Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To,

✓ Smti Dipali Bhuyan,  
Presiding Officer, STAT, Assam,  
& Member, MACT-1, Kamrup, Guwahati.

Dated Guwahati the <sup>th</sup> 19 January, 2019.

Sub: **Station leave permission.**

Ref:- Your letter No. MACT/70/19 dtd. 11.01.2019

Madam,

With reference to the above, I am directed to inform you that, your prayer for station Leave permission, with your official vehicle, at your own cost, w.e.f. the evening of 11.01.2019 till the morning on 17.01.2019, has been granted/~~rejected~~:

Yours faithfully,

**JT. REGISTRAR(VIGILANCE)**

*By e-mail*

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL**  
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**NO.HC.VII-10/1992/ 233 /A**

From :- Smti. Kanchan Newar,  
Joint Registrar (Vigilance),  
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To,

✓ Smti Dipali Bhuyan,  
Presiding Officer, STAT, Assam,  
& Member, MACT-1, Kamrup, Guwahati.

Dated Guwahati the 19<sup>th</sup> January, 2019.

Sub: **Station leave permission.**

Ref:- Your letter 16.01.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for Restricted Holiday on 17.01.2019 along with station Leave permission till the morning of 18.01.2019, has been granted/~~rejected~~.

Yours faithfully,

  
**JT. REGISTRAR(VIGILANCE)**

*Rolan*